

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1999
ANSWERED ON:09.03.2010
ENQUIRY AGAINST SPORTS ORGANISATION
Rajesh Shri M. B.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received complaints regarding the functioning of certain sports organisation ;
- (b) if so, the details thereof ;
- (c) whether any enquiry has been conducted by the Government in this regard ;
- (d) if so, the findings thereof ; and
- (e) the details of action taken thereon ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) : Yes, Madam.

(b) to (e): The Government had received complaints against

(i) Indian Hockey Federation (IHF),

(ii) Gymnastic Federation of India (GFI), and

(iii) Indian Kayaking and Canoeing Association (IKCA) regarding misuse of government grants. The Indian Hockey Federation has been de-recognized by the Government on 12.5.2008 on account of serious mismanagement by the Federation and its de-recognition by both Indian Olympic Association (IOA) and International Hockey Federation (FIH). As regards Gymnastic Federation of India, the federation had diverted the government grant amounting to Rs.2.00 lakh which was released on 21.11.1997 and 8.6.1998, in two instalments of Rs.1.50 lakhs and Rs.0.50 lakh, respectively, for conducting national championship. The Federation was suspended for a period of 6-months on 5.3.2008 and was cautioned to ensure proper financial accountability. The amount diverted by the federation was also recovered along with penal interest.

In so far as Indian Kayaking and Canoeing Association (IKCA) is concerned, it has been decided to withhold sanction of financial assistance to IKCA from the Ministry till clearance of the allegations about mis-utilisation of Government funds by some of the office bearers of IKCA.